

alloting adequate funds for new lines in the Seventh Plan so as to complete this along with other priority projects during the Seventh Plan.

Formation of Ahmedabad Division

4730. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Railways are considering the formation of Ahmedabad Division ;

(b) is so, when and the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c). Creation of Ahmedabad Division has been accepted, in principle, by the Ministry of Railways, but its actual formation has been deferred due to shortage of Plan funds.

Certain communities not adopting family planning

4731. SHRIMATI VIJAYANTHI-MALA BALI : Will the Minister of

HEALTH AND FAMILY WELFARE be pleased to state :

(a) the statistics of Vasectomy and tubectomy operations done during January 1984 to July, 1985 State-wise ;

(b) whether it is correct that there is little impact of family planning campaign on a particular community ; and

(c) if so, whether there is an increase in their population as compared to other communities ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Latest available information is given in the statement below.

(b) and (c). Acceptance of Family Planning depends on a number of factors including Socio-economic development, efforts made at demand generation, and effective out-reach of services. Under the Family Welfare Programme a variety of contraceptive methods are offered and people accept different methods according to their perceived needs. It is, therefore, natural to expect that the rate of increase in population would differ from State to state, within a state from area to area and among different communities.

Statement

Number of Vasectomy and Tubectomy operations performed State-and Union Territory-wise during the period January, 1984 to June, 1985.

Sl. No.	State/U.T.s/ Agency	Vasectomy	Tubectomy
1	2	3	4
1.	Andhra Pradesh	46,536	536,133
2.	Assam	99,443	113,342
3.	Bihar	54,874	529,883
4.	Gujarat	69,284	334,342

1	2	3	4
5.	Haryana	9,540	126,823
6.	Himachal Pradesh	9,738	35,972
7.	Jammu & Kashmir	5,243	42,378
8.	Karnataka	9,810	379,464
9.	Kerala	18,247	289,098
10.	Madhya Pradesh	68,134	386,390
11.	Maharashtra	302,434	638,981
12.	Manipur	1,870	7,774
13.	Meghalaya	44	662
14.	Nagaland	48	443
15.	Orissa	16,515	199,734
16.	Punjab	54,626	183,583
17.	Rajasthan	10,979	255,869
18.	Sikkim	235	751
19.	Tamil Nadu	71,279	698,909
20.	Tripura	2,629	8,396
21.	Uttar Pradesh	16,609	520,452
22.	West Bengal	68,148	395,660
23.	A. & N. Islands	303	1,845
24.	Arunachal Pradesh	68	733
25.	Chandigarh	1,355	4,658
26.	Dadra & Nagar Haveli	597	1,636
27.	Delhi	5,417	35,951
28.	Goa, Daman & Diu	39	6,871
29.	Lakshadweep	42	11
30.	Mizoram	47	3,694

1	2	3	4
31.	Pondicherry	115	8,654
32.	Ministry of Defence	10,862	19,341
33.	Ministry of Railways	4,159	28,217
ALL INDIA		959,269	596,650

Figures are provisional.

Regulations to make it compulsory for medical graduates to serve in rural areas

4732. SHRI CHINTAMANI JENA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to make regulations to make it compulsory for medical graduates to serve in rural areas for a specific period before they are awarded their medical degree ;

(b) if so, what are the details thereof ;

(c) the number of such students who are being sent to serve in rural areas every year at present ;

(d) whether it is a fact that this scheme has not been implemented full and if so what are the reasons therefor ; and

(e) what steps are being taken to implement it throughout the country effectively ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) to (e). Necessary provision exists in the recommendations on undergraduate medical education approved as regulation under Section 33 of the Indian Medical Council Act, 1956 for compulsory Rotating Internship. According to the Medical Council of India recommendations, every student

passing the final MBBS examination has to undergo training for a period of six months in rural areas as a part of the Compulsory Rotating Internship and it is only after the satisfactory completion of the internship training that he is declared eligible for the award of MBBS degree. The Compulsory Rotating Internship is being implemented fully in all the Medical Colleges/institutions in the country.

X-Ray films stolen from Safdarjung Hospital

4733. SHRI KAMLA PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that in the last week of April, 1985, a large number of X-Ray films were stolen from the X-Ray Department of the Safdarjung Hospital, New Delhi ;

(b) if so, what measures have been taken to check the recurrence of such thefts and prevent the miscreants to use X-Ray films ;

(c) whether a shed has been erected for registration and make enquiries regarding X-rays but no arrangements for sitting and fan or drinking water have been made so far ;

(d) if so, steps taken to provide these basic facilities ;